

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 532  
ANSWERED ON MONDAY, FEBRUARY 6, 2023/ MAGHA 17, 1944 (SAKA)**

**CSR SPENDING BY PSUs**

**QUESTION**

**532. SHRI ANURAG SHARMA:  
SHRI D.M. KATHIR ANAND:  
DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the details of aggregate spending in the last seven years by the Public Sector Units (PSUs) and Non-Public Sector Units on Corporate Social Responsibility (CSR);**
- (b) whether the Government has received any amount from PSUs and Non-PSUs for the development of villages and rural infrastructure;**
- (c) if so, the details thereof;**
- (d) whether the Government has any check and monitoring system to examine, if the CSR funds were spent genuinely for the said purposes, if so, the details thereof; and**
- (e) the amount received from Public Limited and Private Limited Companies for the same and the details of the expenditure incurred during the said period, State-wise?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at [www.csr.gov.in](http://www.csr.gov.in). On the basis of annual filings made by Companies in the MCA21 registry, the aggregate CSR spent by Public Sector Under-takings (PSUs) and Non-PSUs during the financial year 2014-15 to 2020-21 are given below:**

<b>Nature of Company</b>	<b>Total Amount Spent (Rs. in crores)</b>
<b>Public Sector Under-takings (PSUs)</b>	<b>27991.45</b>
<b>Non-PSUs</b>	<b>98950.83</b>
<b>Grand Total</b>	<b>126942.28</b>

**(Data up to 30.09.2022) [Source: National CSR Data Portal]**

**Contd....2/-**

**(b) & (c):** Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies as CSR. The Ministry vide General Circular no. 21/2014 dated 18th June, 2014 and 14/2021 dated 25th August, 2021 had clarified that items mentioned in Schedule VII are broad based and can be interpreted liberally. Item no. (x) of Schedule VII, covers “rural development” as eligible CSR activities. On the basis of filings made in the MCA21 registry, the aggregate CSR spent by PSUs and Non-PSUs in ‘Rural Development’ during the Financial Years (FY) 2014-15 to 2020-21 are given below:

<b>CSR Expenditure in ‘Rural Development’ sector ( In Rs. Crore)</b>	
<b>Nature of Company</b>	<b>Total Amount Spent (Rs. in crores)</b>
<b>PSUs</b>	<b>2,876.63</b>
<b>Non-PSUs</b>	<b>9,424.62</b>
<b>Grand Total</b>	<b>12,301.25</b>

**(Data up to 30.09.2022) [Source: National CSR Data Portal]**

**(d):** The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. The corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide safeguards in this regard. Whenever any violation of CSR provisions is reported, action against such non-compliant companies are initiated as per provisions of the Companies Act, 2013 after due examination of records and following due process of law. Further, the amendments in the Companies (CSR Policy) Rules, 2014 notified on 22<sup>nd</sup> January 2021 have strengthened the CSR eco-system by bringing more objectivity, transparency, entrusting more responsibility on the Board and enlarging the disclosures by the companies.

**(e):** The details of CSR funds spent in ‘Rural Development’ sector by Public Sector Undertakings (PSUs) and Private companies, in different States /Union Territories (UTs) for the financial years 2014-15 to 2020-21 is at Annexure.

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**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UN-STARRED QUESTION NO. 532 FOR 06.02.2023**

State wise, CSR Expenditure in Rural Development Sector (Amount in Crore)							
State/UT	FY 2014-15	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
Andaman And Nicobar	-	-	-	-	0.53	0.67	1.22
Andhra Pradesh	30.87	97.45	49.67	58.60	119.94	83.79	144.80
Arunachal Pradesh	0.85	0.30	4.79	0.15	0.46	-	0.07
Assam	13.51	2.78	46.83	6.10	10.60	6.29	9.21
Bihar	2.93	10.56	12.18	11.91	22.06	5.34	1.28
Chandigarh	0.05	-	0.03	0.07	1.44	-	-
Chhattisgarh	41.88	20.80	6.32	13.98	17.00	12.37	15.74
Dadra And Nagar Haveli	0.55	0.71	0.15	0.31	7.09	0.49	0.37
Daman And Diu	-	0.03	-	2.93	1.18	1.22	0.25
Delhi	6.70	5.47	8.50	17.82	50.91	6.11	3.05
Goa	3.21	0.20	1.14	1.34	6.31	2.98	2.34
Gujarat	23.75	47.53	77.40	55.56	172.77	88.27	79.04
Haryana	15.09	21.53	31.32	34.69	36.57	23.31	8.19
Himachal Pradesh	1.05	0.99	1.28	13.11	10.84	10.11	7.02
Jammu And Kashmir	2.77	2.87	1.84	1.35	0.59	-	1.25
Jharkhand	19.04	11.69	10.83	13.01	14.35	21.57	21.81
Karnataka	21.33	36.52	55.33	78.52	87.17	62.05	52.77
Kerala	3.61	6.07	6.22	31.99	52.07	6.26	36.58
Lakshadweep	-	0.15	-	-	-	-	-
Madhya Pradesh	53.42	38.53	32.65	29.50	43.23	31.04	52.62
Maharashtra	74.97	90.42	168.22	126.90	208.24	146.85	100.22
Manipur	-	0.15	-	0.13	0.59	-	1.07
Meghalaya	0.18	0.10	0.39	2.03	1.21	5.00	1.44
Mizoram	0.53	0.03	-	0.14	0.02	0.04	0.16
Nagaland	0.44	0.12	-	-	0.08	-	0.37
NEC/ Not mentioned*	-	-	-	12.21	-	0.08	0.02
Odisha	97.02	113.99	76.53	90.87	116.33	67.42	240.26
PAN India**	571.78	688.41	816.55	910.95	946.84	1,430.12	821.34
Puducherry	1.02	0.55	0.02	0.04	1.09	0.13	1.05
Punjab	0.30	0.91	9.41	6.97	10.76	16.98	4.94
Rajasthan	20.28	79.35	21.30	40.03	97.24	45.98	33.48
Sikkim	0.23	-	1.85	1.22	0.25	0.40	0.59
Tamil Nadu	20.32	33.41	42.19	51.08	148.16	52.32	58.40
Telangana	3.68	23.44	20.69	47.57	64.31	43.60	51.36
Tripura	-	0.23	0.16	0.18	0.21	0.38	0.77
Uttar Pradesh	10.45	23.28	26.45	29.57	136.08	111.30	55.06
Uttarakhand	9.03	8.35	7.58	7.42	16.29	5.02	19.56
West Bengal	8.51	9.25	23.63	25.82	30.63	12.12	19.41
<b>Grand Total</b>	<b>1,059.35</b>	<b>1,376.16</b>	<b>1,561.45</b>	<b>1,724.07</b>	<b>2,433.44</b>	<b>2,299.63</b>	<b>1,847.15</b>

(Data upto 30.09.2022) [Source: National CSR Data Portal]

\*Companies did not specify the name of State where projects were undertaken.

\*\*Companies indicated name of more than one State where projects were undertaken.

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